

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 101 of 2012**

**Dated : 20<sup>th</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Punjab Bio-Mass Pvt. Ltd. ... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s): Mr. CICCUC. Mukhopadhyaya, Sr. Adv.  
Mr. Ayush Agrawal

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan &  
Ms. Richa Bharadwaja (for R-1)  
Mr. Inder Mohan Singh (for PSERC)  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri (for PSPCL)

**ORDER**

We have heard the Learned Counsel for both the parties for some time. They are directed to file their written submissions on or before 01.07.2013.

Post the matter for further submissions on **11.07.2013 at 2.30.p.m.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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